

325

[TO BE PUBLISHED IN PART II – SECTION 3 – SUB-SECTION (ii) OF THE
GAZETTE OF INDIA]

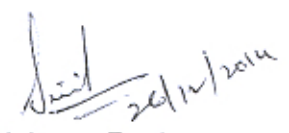
Government of India
Ministry of Finance
Department of Financial Services

New Delhi, 26th December, 2014

NOTIFICATION

S. O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Ms. Pournima Gupte, Chief Actuary, IDBI Federal Life Insurance Co. Ltd. as Whole-time Member (Actuary) in the consolidated pay package of Rs. 3.75 lakh per month, without facility of house and car, in the Insurance Regulatory and Development Authority (IRDA) for a period of five years with effect from the date of assumption of charge of the post or till she attains the age of 62 years or until further orders, whichever is the earliest.

[F. No. R-16011/03/2010-Ins.I]



(N Srinivasa Rao)
Director (Insurance)

To

The Manager,
Government of India Press,
Mayapuri Press,
New Delhi.

Copy to:

- ✓ 1. The Chairman, IRDA, Hyderabad,
2. Office of the Establishment Officer (Mr. Arvind Thakur, Under Secretary), DoPT, New Delhi, with reference to communication No. 18/41/2013-EO(SM.II) dated 18.12.2014.
3. Ms. Pournima Gupte, Chief Actuary, IDBI Federal Life Insurance Co. Ltd.
4. Chairman, LIC / CMDs – NACL / NIACL / OICL/ UIICL / AICL,
5. P.S. to F. M.
6. P.S. to MOS (Finance),
7. PS to Finance Secretary/ PS to Secretary. (FS)/PS to Addl. Secretary /PS to JS (P&I),


(S.K. Mohanty)
Under Secretary (Ins.I)